

SPECIAL BENCH  
COURT - I

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/157(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>CARGO LOGISTICS VS SRI VENKATESH IRON AND ALLOYS (INDIA) LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Mr. Sanjiv Kumar, Adv. : For Petitioner  
Mr. Abhijeet Kumar Pandey, Adv.  
Mr. Ayush Abhishek, Adv.

Ms. Madhuri Pandey, PCS : For Corporate Debtor

**ORDER**

1. Ld. Counsel/Authorized Representative for the parties present.
2. Reply to the CP has been filed.
3. Post this matter on **21/08/2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**